

ments signed between India and Japan recently?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): No Cultural Agreements have been signed between India and Japan recently.

Stock Limit of oil Seeds

1895. SHRI RAM SINGH KASHWAN:
SHRIMATI BHAVNA
CHIKHALIA:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government have increased the stock limit of oil and oil seeds for the wholesalers and retailers; and

(b) if so, the extent of increase thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTRY OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) : (a) and (b) Yes, sir. the stock limits of edible oil seeds and oils that may be held by producers have been doubled by Government with effect from 8th February, 1993.

[English]

National quality Council

1896. SHRI S.B. THORAT:
SHRI DHARMANNA
MONDAYYA SADUL:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government are con-

sidering to constitute a national quality council as quality certifying agency in the country;

(b) if so, the details of the proposal formulated or proposed to be formulated; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) : (a) to (c). The matter of setting up of the National Quality Council is under consideration of the Government.

Pre-School Education

1897. SHRI SRIKANTA JENA:
SHRIMATI GIRIJA DEVI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have examined the question of doing away with the addition tests in schools and fixing of minimum age for pre-school admission; and

(b) if so, the decision taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) (a) and (b). The NCERT is strongly of the view that admission tests in schools at the pre-primary stage should be abolished. The Programme of Action (1992) for implementation of NPE also calls for discouraging entrance tests for admission at pre-primary stage. The NCERT has also recommended that minimum age for admission at pre-primary stage should be 3 1/2 years when most children are maturationally and expe-